HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 08th APRIL, 2025

No._\\\&/ A: The Officers named in Column No.2 of the table given below are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Anil Kumar Mishra No. 1, Principal District & Sessions Judge, Jamshedpur	Judicial Commissioner, Ranchi.
2.	Mr. Diwakar Pandey, Judicial Commissioner, Ranchi.	Principal District & Sessions Judge, Daltonganj.
3.	Mr.Arvind Kumar Pandey, Principal District & Sessions Judge, Giridih.	Principal District & Sessions Judge, Jamshedpur.

By order of the Court/-Sd/- Manoj Prasad Registrar General

Memo. No. 1674./Apptt. Dated Ranchi, the 08th April, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions Judge, Jamshedpur, Daltonganj, Giridih including the Judicial commissioner, Ranchi & the Officers concerned for information and needful.

HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 08th APRIL, 2025

No. 117/A: The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Sanjay Kumar No. 1, Principal Judge, Family Court, Ramgarh	Principal District & Sessions Judge, Ramgarh
2.	Mr. Martand Pratap Mishra, Principal Judge, Family Court, Hazaribagh.	Principal District & Sessions Judge, Giridih
3.	Mr. Ramesh Kumar, Presiding Officer, Labour Court, Jamshedpur	Principal District & Sessions Judge, Godda

By order of the Court/-Sd/- Manoj Prasad Registrar General

Registrar General

Memo. No. 16.7.5./Apptt. Dated Ranchi, the 08th April, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions Judge, Ramgarh, Hazaribagh, Giridih, Jamshedpur & Godda and the Officers concerned for information and needful.

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 8th APRIL, 2025

No. $\frac{118}{8}$ A: The Officers named in Column No.2 of the table given below are transferred and posted as District & Additional Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

SI	Name of the Officer with present place of posting	Place of posting on transfer / and 1 31
No.	The or the orner with present place of posting	Place of posting on transfer/ vested with
		the powers
1.	2.	3.
1.	Mr. Pawan Kumar No.1,	Division Addition to the second
	District & Additional Sessions Judge, Bokaro	District & Additional Sessions Judge,
		Daltonganj
2.	Mr. Anil Kumar no.2,	District & Additional Sessions Judge,
	District & Additional Sessions Judge, Bermo at	Deoghar
	Tenughat (Bokaro)	
3.	Mr. Pari Vista D. L. M. O	
3.	Mr. Braj Kishore Pandey No. 2,	District & Additional Sessions Judge,
	District & Additional Sessions Judge-cum-Spl. Judge,	Seraikella-Kharsawan
	LandAcq., Hazaribagh	
4.	Mr. Dharmendra Kumar Singh,	District & Additional Sessions Judge,
	District & Additional Sessions Judge, Dumka	Hazaribagh
5.	Mr. Prabhakar Singh,	
0.	Special Judge POCSO Act, Dhanbad	District & Additional Sessions Judge,
	opecial Judge Poeso Act, Dhanbad	Hazaribagh
6.	Mr. Kamlesh Kumar Shukla,	District & Additional Sessions Judge,
	District & Additional Sessions Judge, Ghatshila	Dhanbad
	(Jamshedpur)	2 milliona
7.	Mr. Nishant Kumar,	Additional Judicial Commissioner,
	District & Additional Sessions Judge, Jamshedpur	Ranchi
8.	Mr. Deepak Malik,	District & Additional Sessions Judge,
	Distt. & Addl. Sessions Judge-cum-P.O., MVACT,	Seraikella, Kharsawan.
	Hazaribagh	,
9.	Mr. AbhasVerma,	Division of the second
	District & Addl. Sessions Judge, Jamshedpur	District & Addl. Sessions Judge,
10.	Mr. Ravi Shankar Mishra,	Hazaribagh
10.		District & Additional Sessions Judge,
11.	Secretary, High Court Legal Services Committee, Ranchi Mr. Madhuresh Kumar Verma,	Giridih
	Addl. Judl. Commissioner, Ranchi	District & Additional Sessions Judge,
	, radi. Judi. Commissioner, Ranchi	Giridih
12.	Mr. ShyamNandan Tiwari,	Addl. Judl. Commissioner, Ranchi
	District & Additional Sessions Judge, Madhupur	
	(Deoghar)	
13.	Mr. Kuldeep,	Additional Judicial Commissioner
	District & Additional Sessions Judge, Dhanbad	, seminosioner,
	Judge, Dhailbau	Ranchi
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7.4	M. Ni. iv. Vil. I	
14.	, , , , , , , , , , , , , , , , , , , ,	District & Additional Sessions Judge,
	District & Additional Sessions Judge-cum Special Judge	Godda
15	ACB, Dhanbad	
15.		District & Additional Sessions Judge,
	Addl. Judl. Commissioner-cum-P.O MVACT, Ranchi	Dhanbad
16.	,	District & Additional Sessions Judge,
	District & Additional Sessions Judge, Ramgarh	Hazaribagh
17.	Mr. Vishal Srivastava,	District & Additional Sessions Judge,
	Addl. Judl. Commissioner-cum-Spl. Judge CBI (AHD	Ramgarh
	Scam), Ranchi	
18.	Mr. Akhilesh Kumar Tiwari,	Addl. Judl. Commissioner, Ranchi
	District & Addl. Sessions Judge, Lohardaga	
19.		District & Addl. Sessions Judge,
	District & Additional Sessions Judge, Dhanbad	Lohardaga
20.		District & Addl. Sessions Judge, Giridih
	Special Judge, POCSO Act, Hazaribagh	Judge, Gillulli
21.		District & Additional Sessions Judge,
	Special Judge, POCSO Act, Ranchi	Hazaribagh
22.	Mr. Birendra Kumar Srivastava,	
	Special Judge, POCSO Act, Sahebganj	Additional Judicial Commissioner, Ranchi
23.	Mr. Rajni Kant Pathak,	
	District & Additional Sessions Judge-cum-Special Judge,	District & Additional Sessions Judge,
	CBI, Dhanbad	Sahebganj
24.	Mr. Vijay Kumar Srivastava,	District & Allie LG
	District & Additional Sessions Judge, Deoghar	District & Additional Sessions Judge,
25.	Mr. Surya BhushanOjha,	Dhanbad
	District & Additional Sessions Judge-cum-Special Court,	District & Additional Sessions Judge,
	Elected MP MLA, Chaibasa	Deoghar
26.	Mr. Vinod Kumar Singh,	Division Annual Control
20.		District & Additional Sessions Judge,
	District & Additional Sessions Judge-cum-Special Court Elected MP MLA, Daltonganj	Chaibasa
27.		
-/.	Mr.Prabhat Kumar Sharma,	District & Additional Sessions Judge,
	Addl. Judl. Commissioner-cum-Spl. Judge CBI (Other than AHD), Ranchi	Garhwa
28.	Mr. Sunil Dutta Dwivedi,	
20.		District & Additional Sessions Judge,
29.	Additional Judicial Commissioner, Ranchi	Latehar
	Mrs. Kashika M. Prasad,	District & Addl. Sessions Judge, Dumka
- 1	District & Addl. Sessions Judge-cum-Special Judge	
	Offences Under SC & ST Act, Hazaribagh	
30.	Mr. Tarun Kumar,	District & Additional Carrier V
	District & Additional Sessions Judge, Chaibasa	District & Additional Sessions Judge,
	cessions judge, Chaibasa	Hazaribagh
31.	Mr. Sachindra Birua,	District & Additional Sessions Judge,
	Addl. Judl. Commissioner-cum-Spl. Judge CBI (Other	Ghatshila (Jamshedpur)
		(and the state of

32.	Mr. Sanjay Kumar Singh No.III,	District & Additional Sessions Judge,
	District & Additional Sessions Judge, Dhanbad	Gumla
33.	Mr. Manish Ranjan,	District & Additional Sessions Judge,
	Addl. Judl. Commissioner-cum-Special Judge Offences	Dhanbad
	Under SC & ST Act, Ranchi	
34.	Mr. Yashwant Prakash,	Addl. Judl. Commissioner, Ranchi
	Special Judge POCSO Act, Giridih	
35.	Mr. Abhimanyu Kumar,	Addl. Judl. Commissioner, Ranchi
	Special Judge, POCSO Act, Daltonganj	и
36.	Mr. Debasis Mohapatra,	District & Additional Sessions Judge,
	Addl. Judl. Commissioner, Ranchi	Giridih

By order of the Court/-Sd/-(Manoj Prasad) Registrar General

Memo. No. 1676 /Apptt.

Dated Ranchi, the 8th April, 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / All the Principal District & Sessions Judges of Jharkhand including the Judicial Commissioner, Ranchi and the Officers concerned for information and needful/the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

(The representation of Mr. Tarun Kumar, District & Additional Sessions Judge, Chaibasa & Mr. Vishal Srivastava, Addl. Judl. Commissioner-cum-Spl. Judge CBI (AHD Scam), Ranchi are allowed and accordingly they are not entitled to get transfer allowance including disturbance / displacement allowance).

HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 8th April, 2025

No. $\footnote{No.}\footnote{No.}\footnote{A}$: The services of the Officers named in Column No. 2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as mentioned in Column No. 3:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Mr. Avinash Kumar Dubey, Jt. Secretary-cum-Add. L.R., Law (J) Deptt., Ranchi	District & Additional Sessions Judge, Madhupur (Deoghar)
02.	Mr. Neeraj Kumar, Addl. Legal Remembrancer, Law (J) Department, Ranchi	District & Additional Sessions Judge, Bermo at Tenughat (Bokaro)
03.	Mr. Mukulesh Chandra Narain, OSD (Judicial) to H.E. the Governor, Ranchi	District & Additional Sessions Judge, Deoghar.
04.	Mr. SurendraNath Mishra, Additional Principal Judge, Additional Family Court, Dhanbad	District & Additional Sessions Judge, Dumka
05.	Mrs. Sanjeeta Srivastava, Additional Principal Judge, Additional Family Court, Ranchi	District & Additional Sessions Judge, Hazaribagh

By order of the Court **Sd/-(Manoj Prasad)**Registrar General

Memo. No. 1677 /Apptt.

Dated Ranchi, the 8th April, 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the concerned Principal District & Sessions Judge and the officers concerned for information and needful / the Central Project Coordinator, e-Court Project, High Court of Jharkhand, Ranchi for uploading the above notification on the official website of the High Court of Jharkhand.

HIGH COURT OF JHARKHAND, RANCHI **NOTIFICATION** THE 08th APRIL, 2025

No. 120 /A: Mr. Dharmendra Kumar Singh, Dist. & Additional Sessions Judge, Dumka (Under Order of Transfer to Hazaribagh as District & Additional Sessions Judge) is hereby posted as District & Additional Sessions Judge-cum-Special Judge, Land Acquisition cases at Hazaribagh for deciding cases under Section 18 of the Land Acquisition Act, 1894 pertaining to Railway Development Project and widening/expansion of National Highway Project of the local limits of Hazaribagh District.

> By order of the Court Sd/- Manoj Prasad Registrar General

Memo. No. 1678 /Apptt. Dated Ranchi, the

08th April, 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Dumka & Hazaribagh/the Officer concerned, for information and needful and the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 08 April, 2025

No. 121 A: The services of Mr. Chaudhary Ahsan Moiz, District & Additional Sessions Judge, Seraikella-Kharsawan are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi, for his appointment as Secretary, High Court Legal Services Committee, Ranchi in terms of Sub-Section (3) of Section 8 A of the Legal Services Authority Act, 1987.

By order of the Court

Sd/-**Manoj Prasad** Registrar General

Memo. No. 1679 /Apptt.

Dated Ranchi, the OS April, 2025

> Mayd Registrar General

8/4/25

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 08 April, 2025

No. 182 A: The services of Mr. Sanjay Kumar No. 2, District & Additional Sessions Judge, Khunti are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi, for his appointment as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi.

By order of the Court

Sd/-Manoj Prasad Registrar General

Memo. No. 1680 /Apptt.

Dated Ranchi, the OS April, 2025